

**IN THE GAUHATI HIGH COURT**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Format for Annual compilation of Data :-

CASES INSTITUTED AND DISPOSED IN THE YEAR 2023

Name of the High Court Benches	Cases brought forward from the previous Quarter(Nos.) (Civil/Crl.)			Freshly instituted Cases (Nos.) (Civil/Crl.)			Disposed of Cases (Nos.) (Civil/Crl.)			Pending Cases at the end of the Quarter(Nos.)		
	CIVIL	CRL.	(Civ+Crl.)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)	CIVIL	CRL.	(Civ+Crl)
<b>Principal Seat</b>	35846	9111	<b>44957</b>	11022	2713	<b>13735</b>	10945	1526	<b>12471</b>	35923	10298	<b>46221</b>
<b>Kohima</b>	843	87	<b>930</b>	434	69	<b>503</b>	444	61	<b>505</b>	833	95	<b>928</b>
<b>Aizawl</b>	382	91	<b>473</b>	283	102	<b>385</b>	252	64	<b>316</b>	413	129	<b>542</b>
<b>Itanagar</b>	1064	195	<b>1259</b>	886	366	<b>1252</b>	742	224	<b>966</b>	1208	337	<b>1545</b>
<b>TOTAL</b>	38135	9484	<b>47619</b>	12625	3250	<b>15875</b>	12383	1875	<b>14258</b>	38377	10859	<b>49236</b>

STATUS OF CASES IN TERMS OF PENDENCY  
(As on 31<sup>st</sup> December)

Year	CIVIL CASES PENDING FOR				CRIMINAL CASES PENDING FOR			
	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs	Upto 1 yr.	More than 1 year & less than 2 yrs.	More than 2 yrs & less than 5 yrs	More than 5 yrs
2023	7199	5472	15641	7611	1949	1549	3738	3062
2023	565	113	115	40	70	05	19	01
2023	250	37	79	47	88	15	25	01
2023	784	107	253	64	258	25	45	09
<b>Total</b>	8798	5729	16088	7762	2365	1594	3827	3073


N.B:- Excluding Misc. Cases/I.A. & B.A., After physical verification 103 Nos of cases has been corrected.

**Strength of Judges**  
(As on 31<sup>st</sup> December)

Sanctioned Strength	Working strength	Vacancy
<b>30</b> (Not yet revised after separation of Manipur, Tripura & Meghalaya High Court)	<b>23</b>	<b>07</b>

**Bifurcation of Pending cases (As on 31<sup>st</sup> December)**

Benches	CIVIL		CRIMINAL		(Civ+Crl.)	(Civ+Crl.)
	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters	Ready (Complete matters)	Not Ready (Incomplete) matters
<b>Principal Seat</b>	25146	10777	7209	3089	<b>32355</b>	<b>13866</b>
<b>Kohima</b>	583	250	67	28	<b>650</b>	<b>278</b>
<b>Aizawl</b>	289	124	90	39	<b>379</b>	<b>163</b>
<b>Itanagar</b>	846	362	236	101	<b>1082</b>	<b>463</b>
<b>TOTAL</b>	<b>26864</b>	<b>11513</b>	<b>7602</b>	<b>3257</b>	<b>34466</b>	<b>14770</b>

  
22/11/24  
**Administrative Officer, (Judl.)**  
**Statement Section**

**THE GAUAHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

INSTITUTION, DISPOSAL AND PENDENCY OF CASES FOR THE YEAR 2023  
(SUBORDINATE COURTS)

Name of the States	2023	Cases brought forward from the previous Year			Freshly instituted Cases during the year.			Disposed of Cases during the year.			Pending Cases at the end of the Year.		
		Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
ASSAM		94579	390876	<b>485455</b>	52735	280852	<b>333585</b>	45555	327728	<b>373281</b>	101759	344000	<b>445759</b>
NAGALAND		1587	2856	<b>4443</b>	2278	2641	<b>4920</b>	2515	2924	<b>5440</b>	1350	2573	<b>3923</b>
MIZORAM		2767	2853	<b>5620</b>	6703	8704	<b>15407</b>	6438	8476	<b>14914</b>	3032	3081	<b>6113</b>
ARUNACHAL PRADESH		2664	13259	<b>15923</b>	3792	10242	<b>14034</b>	3837	9564	<b>13401</b>	2619	13937	<b>16556</b>

**STRENGTH OF JUDICIAL OFFICERS**

Name of the State/UT	Total Sanctioned Strength	Total Working Strength	Vacancy
ASSAM	485	439	46
NAGALAND	35	27	08
MIZORAM	74	46	28
ARUNACHAL PRADESH	41	34	07

  
 Administrative Officer (Judl.)  
Statement Section